

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

Jaipur Bench, Jaipur

ORDER SHEET

Application No. C.A. 79/93 of 199 99/93

Applicant(s).....

Pradeep Kumar Sora & Ors

Respondent(s).....

V. S. Sisodia

Advocate for Applicant(s)

Mr. Mahendra Shah

Advocate for Respondent(s)

Mr. U. D. Sharma

Notes of the Registry

Orders of the Tribunal

29-6-94

Mr. Mahendra Shah - Counsel for the applicant

Mr. U. D. Sharma - Counsel for the respondents

The application submitted has not been signed by all the contentions. The application is defective. Defective application cannot be entertained for hearing. ~~as such~~ ~~it is rejected~~. If the rules permits, applicant shall be at liberty to file a fresh application.

Recd by
G. M. S.
11/7/94

(O. P. Sharma)
Administrative Member

(D. L. Mehta)
Vice-Chairman

Cert sent to the
app. on uid 3736

Date 11-7-94

[Signature]